

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4832
ANSWERED ON:23.04.2015
TAX SAVINGS BONDS BY NHA
Pathak Smt. Riti

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the National Highways Authority of India (NHA) proposes to issue tax saving Bonds;
- (b) if so, the details thereof;
- (c) whether the concurrence of the Ministry of Finance has been obtained in this regard;
- (d) if so, the details thereof; and
- (e) the manner in which these bonds are likely to be different from the bonds issued by different Banks?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

- (a) and (b) Government has allowed National Highways Authority of India (NHA) to issue Tax Free Infrastructure Bonds aggregating to Rs. 24000 crore and Capital Gain Tax Exemption Bonds aggregating to Rs. 4000 crore in the financial year 2015-16.
- (c) and (d) Ministry of Finance, Department of Economic Affairs has conveyed their in-principle approval for issue of Tax Free Infrastructure Bonds on 17/04/2015. However, no such concurrence is required for issue of Capital Gain Tax Exemption Bonds.
- (e) Tax Free Infrastructure Bonds to be issued by NHA likely to be having tax benefits under section 10(15) (iv) (h) of Income Tax Act 1961.